

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 4299
TO BE ANSWERED ON- 01/04/2026

WELFARE INDICATORS AND DEVELOPMENT GAPS IN TRIBAL AREAS

4299 DR. SASMIT PATRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has conducted any assessment of key socio-economic indicators such as malnutrition, maternal mortality, school dropout rates and poverty levels among Scheduled Tribes, State-wise, details thereof;
- (b) the extent to which tribal-dominated districts lag behind national averages in health, education and income indicators and the details thereof;
- (c) the utilisation of funds allocated under schemes for tribal welfare including the Tribal Sub-Plan, State-wise, during the last five years; and
- (d) the measures being taken to address persistent development gaps in tribal areas and ensure effective delivery of welfare schemes to tribal communities?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) & (b): The Government regularly conducts surveys to assess socio-economic indicators. Administrative data is also collected on a daily basis. Information on socio-economic indicators such as malnutrition, maternal mortality, school dropout rates and poverty levels among Scheduled Tribes covering health, education and economic sectors is given below:

State-wise statement on key indicators of Scheduled Tribe population vis-à-vis Total Population child health and nutritional status, NFHS-5(2019-21)			
Sr.No	Name of States/UTs	Stunting in children under (5) years of age (%) (Height for age)	
		Total	ST
		NFHS-5(2019-21)	
	INDIA	35.5	40.9

1	Andhra Pradesh	31.2	41.0
2	Arunachal Pradesh	28.0	27.9
3	Assam	35.3	30.7
4	Bihar	42.9	42.4
5	Chhattisgarh	34.6	38.4
6	Delhi	30.9	(25.7)
7	Goa	25.8	(33.6)
8	Gujarat	39.0	45.4
9	Haryana	27.5	(39.5)
10	Himachal Pradesh	30.8	32.9
11	Jammu & Kashmir	26.9	26.8
12	Jharkhand	39.6	44.9
13	Karnataka	35.4	39.5
14	Kerala	23.4	36.9
15	Madhya Pradesh	35.7	40.0
16	Maharashtra	35.2	41.4
17	Manipur	23.4	26.8
18	Meghalaya	46.5	46.6
19	Mizoram	28.9	28.5
20	Nagaland	32.7	32.6
21	Odisha	31.0	42.1
22	Punjab	24.5	NA
23	Rajasthan	31.8	35.9
24	Sikkim	22.3	19.7
25	Tamil Nadu	25.0	31.2
26	Telangana	33.1	33.4
27	Tripura	32.3	34.2
28	Uttar Pradesh	39.7	49.2
29	Uttarakhand	27.0	23.7
30	West Bengal	33.8	36.7

Source: NFHS 5(2019-21), Ministry of Health and Family Welfare

() Based on 250-499 unweighted cases

All India Nutritional Status of children:

Indicators	All/ST	NFHS-5	NFHS-4
Nutritional Status of Children - Prevalence of stunting in children under (5) years of age (%)	All	35.5	38.4
	ST	40.9	43.8
Prevalence of wasted children under (5) years of age (%)	All	19.3	21
	ST	23.2	27.4
Prevalence of underweight children under (5) years of age (%)	All	32.1	35.7
	ST	39.5	45.3

Source: NFHS 5 (2019-21), NFHS 4 (2015-16), Ministry of Health and Family Welfare

Maternal mortality Ratio: Maternal Mortality Ratio (MMR) is defined as the number of maternal deaths during a given time period per 100,000 live births during the same time period. For 2021-23, MMR estimate for India is 88 according to special bulletin on maternal mortality in India 2021-23, Sample Registration Survey (SRS), Office of The Registrar General of India (ORGI). It is heartening that the Maternal Mortality Ratio in India has declined over the years. The Maternal Mortality Ratio remained unchanged at 88 for the period 2021-23 and 2020-22 and has declined over the years to 93 in 2019-21 from 97 in 2018-20 and 103 in 2017-2019.

Dropout Rate: Proportion of pupil from a cohort enrolled in a given level at a given school year who are no longer enrolled at any grade in the following school year. The State wise latest dropout rates (2021-22) for Scheduled Tribes and All from UDISE plus, DoSEL Ministry of Education is given at **Annexure I**

Monthly Per Capita Consumption Expenditure (MPCE)

As per Household Consumption Expenditure Survey (HCES) - 2023-24 conducted by National Sample Survey Office (NSSO), Ministry of Statistics & Programme Implementation, average Monthly Per Capita Consumption Expenditure (MPCE) during 2023-24 by Scheduled Tribes for rural & urban is Rs.3363 & Rs.6030 respectively. Average estimated MPCE in 2023-24 is observed to be **Rs. 4,122 in rural India and Rs. 6,996 in urban India** as per fact-sheet for Household Consumption Expenditure Survey (HCES) published by MoSPI.

All -India Average MPCEs (Rs)						
	2011-12		2022-23		2023-24	
Average MPCEs (Rs)	without imputation		without imputation		without imputation	
	Rural	Urban	Rural	Urban	Rural	Urban
Scheduled Tribes	1122	2193	3016	5414	3363	6030

Source: Household Consumption Expenditure Survey, HCES 2011-12, 2022-23, 2023-24

The All-India Average Monthly Per Capita Expenditure (MPCE) for Scheduled Tribes (STs) has shown rise over time in both rural and urban areas. In 2011–12, the average MPCE for Scheduled Tribes was ₹1122 in rural areas and ₹2193 in urban areas. This increased significantly by 2022–23, reaching ₹3016 in rural areas and ₹5414 in urban areas, indicating substantial growth in consumption expenditure. The upward trend continued in 2023–24, when the average MPCE for Scheduled Tribes further rose to ₹3363 in rural areas and ₹6030 in urban areas.

State-wise average estimated Monthly Per Capita Consumption Expenditure (MPCE) data for STs and All in 2023-24.

(in Rs)

	Rural		Urban	
State/ UT	ST	ALL	ST	ALL
Andhra Pradesh	4,162	5,327	6,244	7,182
Arunachal Pradesh	6,048	5,995	10,115	9,832
Assam	3,774	3,793	6,914	6,794
Bihar	3,334	3,670	4,208	5,080
Chhattisgarh	2,471	2,739	3,988	4,927
Goa	6,006	8,048	9,231	9,726
Gujarat	3,690	4,116	5,837	7,175
Himachal Pradesh	5,406	5,825	12,124	9,223
Jharkhand	2,497	2,946	4,761	5,393
Karnataka	4,590	4,903	5,908	8,076
Kerala	4,908	6,611	7,688	7,783
Madhya Pradesh	3,004	3,441	4,445	5,538
Maharashtra	3,103	4,145	5,377	7,363
Manipur	3,997	4,531	6,406	5,945
Meghalaya	3,820	3,852	7,656	7,839
Mizoram	5,948	5,963	8,707	8,709
Nagaland	5,151	5,155	8,161	8,022
Odisha	2,800	3,357	4,650	5,825
Rajasthan	3,384	4,510	6,065	6,574
Sikkim	9,318	9,377	14,160	13,927
Tamil Nadu	4,831	5,701	8,050	8,165

Telangana	4,981	5,435	9,065	8,978
Tripura	5,803	6,259	8,714	8,034
Uttar Pradesh	2,980	3,481	5,383	5,395
Uttarakhand	4,687	5,003	8,513	7,486
West Bengal	3,077	3,620	4,761	5,775
Andaman & Nicobar Island	5,688	7,771	7,218	10,453
Dadra & Nagar Haveli and Daman & Diu	3,943	4,311	5,804	6,837
J & K	3,948	4,774	4,872	6,327
Ladakh	5,010	5,010	7,034	7,533
Lakshadweep	6,263	6,350	6,262	6,377
Puducherry	-	7,598	14,265	8,637
All-India	3,363	4,122	6,030	6,996

Source: Household Consumption Expenditure Survey, HCES 2023-24, MoSPI

(c) & (d): The measures taken to address persistent development gaps in tribal areas and ensure effective delivery of welfare schemes to tribal communities is as below. Also, the State-wise utilisation of funds allocated under schemes for tribal welfare including the Tribal Sub-Plan during the last five years is given below:

i) Development Action Plan for Scheduled Tribes: Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the following links:

Statement 10B for 2023-24: <https://www.indiabudget.gov.in/budget2023-24/doc/eb/stat10b.pdf> Statement 10B for 2024-25: <https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf>

ii) State Tribal Sub Plan: State TSP Monitoring Portal (<https://statetsp.tribal.gov.in>) has been launched by the Ministry to monitor TSP in States and UTs on which the States and UTs are to upload the TSP allocation out of State budgetary grants, TSP expenditure and other essential information of TSP on a regular basis.

The objective of the Tribal Sub-Plan (TSP), as stated in the aforementioned guidelines of Planning Commission is to bridge the gap between Scheduled Tribe (ST) population and others by accelerating the development of STs by securing to them: (i) Human resource development by enhancing their access to education and health services, (ii) Enhanced quality of life by providing basic amenities in tribal areas/localities including housing; (iii) Substantial reduction in poverty and unemployment, creation of productive assets and income generating opportunities (iv) Enhanced capacity to avail opportunities, gain rights and entitlements and improved facilities at par with other areas, and (v) Protection against exploitation and oppression.

(iii) Scholarship Schemes: The Ministry of Tribal Affairs implements following Scholarship Schemes to promote and encourage basic and higher education amongst ST population in the country: -

- i) Pre-Matric Scholarship for ST students (Class IX and X)
- ii) Post Matric Scholarship for ST students (Class XI and above)
- iii) National Fellowship for Higher Education for ST students.
- iv) National Scholarship for Higher Education for ST students (Top Class)
- v) National Overseas Scholarship for ST students.

Out of the schemes mentioned above, the scholarship schemes at Sl.No (i) to (ii) are Centrally Sponsored Schemes and implemented through respective State/UT. Both Pre & Post Matric Scholarship Schemes are open ended Schemes wherein scholarships are given to all eligible students for pursuing studies from class 9th to Post-Graduation courses whose parental income is not more than Rs. 2.5 lakh per annum. The inviting of applications, verification, selection of beneficiaries and disbursement of scholarship amount is the responsibility of the respective State/UT. The Ministry of Tribal Affairs, releases central share funds to States/UTs based on proposals submitted by them and after examining financial and physical progress. State Governments/Union Territory Administrations disburse the scholarship amount to all the eligible ST Student's bank account through DBT mode.

The Schemes at Sl. No. (iii) to (v) are Central Sector Schemes implemented by the Ministry of Tribal Affairs. Under National Fellowship and Scholarship for Higher Education for ST students, funds are directly released to the Students/Institutions through DBT mode, whereas Schemes at Sl.No. (v) National Overseas Scholarship for ST students is implemented through the Ministry of External Affairs (MEA), the funds are released to ST students studying abroad through Embassies, further Ministry of Tribal Affairs reimburse the funds to MEA. The details of fund released and beneficiaries under Pre and Post Matric Scholarship schemes is given at **Annexure II and III**:

(iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country. YEAR WISE FUNDS RELEASED FOR THE ESTABLISHMENT AND OPERATION OF EMRS SINCE INCEPTION OF NESTS TILL 28.02.2026 is given at **Annexure IV**.

(v) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr). **The Achievement in respect of All Line Ministries/Departments of DAJGUA across India is as under is attached at Annexure V.**

(vi) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.

Funds sanctioned for establishment of PM-JANMAN VDVKs

Sl. No.	State/UT	VDVK Sanctioned	Funds Sanctioned (In Lakhs)
1	A&N	1	2.8
2	Andhra Pradesh	73	307.55
3	Chhattisgarh	16	119.75
4	Gujarat	21	52.5
5	Jharkhand	35	143.8
6	Karnataka	33	91.8
7	Kerala	7	26.85
8	Madhya Pradesh	83	254.5
9	Maharashtra	40	181.2
10	Manipur	2	30
11	Odisha	43	178.4
12	Rajasthan	51	442.1
13	Tamil Nadu	37	120.15
14	Telangana	25	73.05
15	Tripura	30	127.5
16	Uttarakhand	9	31.7
17	U.P.	5	15.95
18	West Bengal	5	13.9
	Total	516	2213.5

Annexure I

Dropout Rate by Gender, Level of School Education and Social Category

States	Year	All/ST	Primary Drop Out Rate			Upper Primary Drop Out Rate			Secondary Drop Out Rate		
			Girls	Boys	Overall	Girls	Boys	Overall	Girls	Boys	Overall
Andaman & Nicobar Islands	2021-22	All	0.65	0.2	0.42	1.02	0.89	0.95	3.91	6	5
	2021-22	ST	0	0	0	2.99	2.94	2.96	8.73	11.91	10.34
Andhra Pradesh	2021-22	All	0	0	0	1.5	1.72	1.62	14.97	17.52	16.29
	2021-22	ST	0.55	1.86	1.23	5.79	6.64	6.23	11.09	12.19	11.64
Arunachal Pradesh	2021-22	All	9.24	9.26	9.25	8.44	4.82	6.69	12.25	11.2	11.74
	2021-22	ST	11	10.8	10.9	9.05	5.58	7.39	9.34	8.72	9.04
Assam	2021-22	All	5.17	6.84	6.02	7.61	10.1	8.82	20.66	19.78	20.25
	2021-22	ST	6.22	6.35	6.29	4.85	4.67	4.76	12.07	13.29	12.67
Bihar	2021-22	All	0	0	0	5.21	4.03	4.62	21.42	19.48	20.46
	2021-22	ST	0	0	0	0	0	0	17.01	16.73	16.87
Chhattisgarh	2021-22	All	0.58	0.96	0.77	3.33	4.84	4.1	8.05	11.5	9.73
	2021-22	ST	1.92	2.05	1.99	4.89	6.92	5.92	10.51	15.3	12.79
Dadra and Nagar Haveli	2021-22	All	0	0	0	0	0	0	8.35	10.46	9.47
	2021-22	ST	0	0	0	0	0	0	12.03	12.36	12.21
Daman & Diu	2021-22	All	0	0	0	0	0	0	8.35	10.46	9.47
	2021-22	ST	0	0	0	0	0	0	12.03	12.36	12.21

Goa	2021-22	All	0	0	0	0	0	0	5.45	12.05	8.98
	2021-22	ST	0	0	0	0	0	0	0	6.08	2.34
Gujarat	2021-22	All	0	0	0	5.76	4.23	4.95	15.89	19.39	17.85
	2021-22	ST	0.68	0.41	0.54	6.77	6.19	6.47	18.14	22.33	20.35
Haryana	2021-22	All	0	0	0	0.19	0.25	0.22	4.94	6.68	5.91
	2021-22	ST	0	0	0	0	4.11	0	0	15	0
Himachal Pradesh	2021-22	All	0	0	0	0.53	0.62	0.58	0.9	1.96	1.46
	2021-22	ST	0	0	0	0	0	0	0.16	0	0
J&K	2021-22	All	4.13	3.94	4.03	3.17	2.83	2.99	6.34	5.63	5.96
	2021-22	ST	4.12	2.57	3.31	6.87	3.35	5.02	19.05	10.55	14.17
Jharkhand	2021-22	All	1.14	2.36	1.77	4	3.7	3.85	8.94	9.68	9.31
	2021-22	ST	2.04	3.71	2.9	5.25	5.5	5.37	10.84	14.74	12.71
Karnataka	2021-22	All	0	0	0	1.06	1.1	1.08	13.02	16.16	14.65
	2021-22	ST	0.59	0.74	0.67	1.82	1.72	1.77	15.49	17.37	16.47
Kerala	2021-22	All	0	0	0	0	0	0	4.06	6.85	5.49
	2021-22	ST	0.6	0	0.04	0	0.92	0	6.47	9.1	7.83
Ladakh	2021-22	All	5.46	7.51	6.51	0	2.21	1.08	5.68	4.03	4.9
	2021-22	ST	5.34	7.31	6.35	0	1.51	0.58	4.52	2.31	3.47
Lakshadweep	2021-22	All	0.43	0.48	0.45	1.9	3.23	2.6	0	0.43	0
	2021-22	ST	0	0.08	0	1.42	2.96	2.24	0	0.35	0
Madhya Pradesh	2021-22	All	2.91	3.24	3.08	9.01	8.63	8.82	9.67	10.55	10.14

	2021-22	ST	4.15	4.81	4.49	13.75	14.29	14.02	15.07	19.9	17.6
Maharashtra	2021-22	All	0	0.04	0	1.6	1.47	1.53	10.61	10.81	10.72
	2021-22	ST	0.74	0.81	0.77	3.24	2.49	2.85	22.03	20.16	21.04
Manipur	2021-22	All	12.96	13.54	13.26	5.21	5.95	5.59	1.21	1.35	1.27
	2021-22	ST	15.4	15.56	15.48	6.04	5.38	5.71	2.39	4.07	3.23
Meghalaya	2021-22	All	8.58	11.08	9.84	9.4	12.04	10.64	20.37	23.28	21.68
	2021-22	ST	8.73	11.16	9.96	9.2	12.66	10.83	20.69	23.62	21.99
Mizoram	2021-22	All	5.58	7.08	6.35	1.64	3.78	2.73	10.83	13.06	11.9
	2021-22	ST	5.46	6.8	6.16	1.36	3.62	2.51	10.37	12.68	11.48
Nagaland	2021-22	All	4.49	5.57	5.04	3.36	4.64	4	16.19	18.92	17.52
	2021-22	ST	3.23	4.5	3.88	2.45	3.98	3.2	15.4	18.29	16.79
Odisha	2021-22	All	0	0	0	6.53	8.04	7.31	25.24	29.22	27.29
	2021-22	ST	0.23	0.62	0.42	7.71	9.79	8.77	30.93	35.27	33.12
Puducherry	2021-22	All	3.61	3.72	3.67	2.09	2.75	2.43	4.09	8.42	6.31
	2021-22	ST	0	0	0	18.42	0	0	55.06	0	21.17
Rajasthan	2021-22	All	3.3	3.8	3.57	4.2	4.43	4.32	7.49	7.78	7.65
	2021-22	ST	3.56	3.75	3.66	5.08	6	5.57	8.58	10	9.34
Sikkim	2021-22	All	0.48	2.9	1.76	0	0	0	9.48	14.55	11.93
	2021-22	ST	0	3.75	1.58	0	0	0	8.23	15.21	11.5
Tamil Nadu	2021-22	All	0	0	0	0	0	0	2.52	6.31	4.47
	2021-22	ST	0.1	0	0	0.63	0.42	0.52	8.7	10.13	9.44

Telangana	2021-22	All	0	0	0	2.87	3.4	3.14	12.94	14.49	13.74
	2021-22	ST	0.97	0.1	0.51	4.36	4.76	4.57	12.4	13.57	13.01
Tripura	2021-22	All	0.95	1.16	1.06	4.26	4.75	4.51	8.15	8.53	8.34
	2021-22	ST	2.22	1.76	1.99	7.34	7.65	7.49	7.79	10.71	9.21
Uttarakhand	2021-22	All	0.51	0.97	0.75	2.36	2.99	2.7	4.63	5.37	5.02
	2021-22	ST	0	0	0	3.12	0	1.46	8.05	4.76	6.36
Uttar Pradesh	2021-22	All	2.98	2.4	2.68	4.65	1.25	2.9	10.01	9.45	9.7
	2021-22	ST	0	0	0	0	0	0	9.26	15.03	12.33
West Bengal	2021-22	All	8.15	9.07	8.62	0	0	0	17.66	18.37	17.98
	2021-22	ST	9.59	10.43	10.01	0	0	0	10.17	14.38	12.14
All India	2021-22	All	1.35	1.55	1.45	3.31	2.74	3.02	12.25	12.96	12.61
	2021-22	ST	2.6	3.04	2.83	5.7	6.35	6.03	15.33	17.87	16.62

Source: UDISE plus, Department of School Education & Literacy, Ministry of Education

Annexure II

Details of Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students											
(₹ in Lakh)											
Sl. No.	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	Andaman & Nicobar	12.00	296	8.00	284	0#	260	0#	173	10.00	281
2	Andhra Pradesh	1434.00	26676	3935.00	35364	0#	40465	5700.00	*	3077.00	*
3	Arunachal Pradesh	0#	5676	207.00	4548	267.00	5178	0#	2852	0#	2831
4	Assam	17.00	2504	102.00	4767	107.00	5688	188.00	4353	100.00	8075
5	Bihar	0#	51076	0#	42425	0#	26450	0#	8451	0#	15139
6	Chhattisgarh	3542.00	132421	0#	129615	0#	28642	5250.00	44837	0#	27171
7	DNH & D D	234.00	2760	207.00	2167	0#	2017	0#	1273	0#	1162
8	Goa	41.00	2504	0#	1978	108.00	2108	53.00	1670	36.00	1698
9	Gujarat	2199.00	166649	3689.00	157714	5452.00	157553	6200.00	121083	923.00	124886
10	Himachal Pradesh	92.00	1846	0#	2160	79.00	2479	110.00	2616	0#	3260
11	Jammu & Kashmir	0#	2621	0#	5883	0#	4689	0#	2548	0#	8371
12	Jharkhand	0#	87131	3899.00	136830	0#	129269	5700.00	114519	0#	129142
13	Karnataka	0#	92254	1753.00	85554	2370.00	98705	3400.00	97191	700.00	104211
14	Kerala	117.00	9880	347.00	7071	0#	9457	436.00	8331	100.00	10980
15	Ladakh	42.00	421	74.00	1439	0#	760	0#	2228	40.00	2029
16	Madhya Pradesh	5429.00	378127	11458.00	328961	12744.00	255944	0#	259997	5305.00	212347
17	Manipur	0#	2479	0#	2365	0#	1836	0#	3470	0#	3916

18	Meghalaya	0#	616	0#	2406	115.00	1588	0#	5590	70.00	6149
19	Mizoram	168.00	11046	657.00	10031	0#	10312	307.00	8911	0#	8807
20	Nagaland	61.00	451	0#	307	0#	*	0#	*	0#	*
21	Odisha	6945.00	19006	5237.00	13505	9397.00	79252	0#	10669	2950.00	12202
22	Puducherry	2.00	19	0#	23	0#	21	0#	11	0#	14
23	Rajasthan	3127.00	20875	6234.00	21306	3531.00	73816	0#	76272	2236.00	57037
24	Sikkim	9.00	88	0#	296	18.00	49	0#	62	0#	377
25	Tamil Nadu	241.00	14822	547.00	16854	404.00	15325	362.00	17557	60.00	19178
26	Telangana	0#	7623	0#	3066	0#	9255	150.00	2460	0#	*
27	Tripura	252.00	9404	59.00	17307	1137.00	15017	0#	11601	692.00	12597
28	Uttar Pradesh	0#	2007	88.00	815	0#	1579	0#	2329	0#	3211
29	Uttarakhand	138.00	1212	0#	1313	0#	1464	15.00	902	70.00	812
30	West Bengal	788.00	28504	913.00	28053	0#	23979	2989.00	21789	0#	24333
	Total	24890.00	1439930	39414.00	1377713	35729.00	1003157	30860.00	929767	16369.00	910043

*Data not reported by the State/UTs

Fund has been released from the ministries to the states in previous year and states to the beneficiaries in the current FY.

Annexure III

Details of Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Post-Matric Scholarship for ST students											
(₹ in Lakh)											
Sl. No.	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	A. & N. Islands	13.29	327	10	491	0#	386	0#	193	10	311
2	Andhra Pradesh	6039.35	112645	8991	117089	13357	129032	11471	79780	12000	67888
3	Arunachal Pradesh	5712.96	31527	12361	43744	9616	46330	8000	42417	10000	45125
4	Assam	5413.54	53205	1093	71115	6845	62140	3500	58774	7971	77350
5	Bihar	708.22	9068	0#	16302	0#	3768	0#	1444	443	3428
6	Chhattisgarh	8790.24	73550	0#	86910	9330	34184	7125	40552	7000	34022
7	DNH DD	3481.73	3549	0#	3352	0#	2208	404	1053	490	1627
8	Goa	458.18	4822	0#	4047	1187	4439	527	3274	500	3163
9	Gujarat	22977.64	237041	46170	260770	24426	262538	35000	226456	23122	233161
10	Himachal Pradesh	L	2410	0#	3332	0#	4303	0#	4390	500	4937
11	Jammu & Kashmir	805.44	4316	0#	8335	684	10430	746	7319	995	15309
12	Jharkhand	0#	92117	12655	127258	0#	147633	5311	148676	20000	65104
13	Karnataka	0#	112381	17081	133422	0#	131968	22556	123707	12500	125823
14	Kerala	3285.25	15820	2516	14558	0#	14863	4689	13731	2900	13034
15	Ladakh	738	3055	2214	8631	1891	8619	596	9413	3500	8969

16	Madhya Pradesh	12344	346060	24529	457808	27049	391317	35000	353486	25000	326410
17	Maharashtra	18149.52	157503	19215	130732	9027	135915	57036	139165	11781	144785
18	Manipur	2184.19	37258	4292	47793	4138	42572	3000	33542	2500	32275
19	Meghalaya	0#	16399	2636	52598	14620	61360	8500	76755	14508	73902
20	Mizoram	3446.82	33073	3875	37448	2590	38784	2500	31685	2400	28471
21	Nagaland	3226.37	36940	4436	40588	3608	40638	3500	42485	6200	41793
22	Odisha	19095.97	175252	21843	207678	17133	204172	13564	213957	29400	230366
23	Puducherry	19.56	24	0#	23	0#	18	0#	11	0#	10
24	Rajasthan	25557.03	206011	13745	188614	18810	236628	22000	168516	35000	*
25	Sikkim	553.83	3488	1036	4233	925	2650	0#	1849	600	2411
26	Tamil Nadu	3328.99	21383	4849	24441	2854	23529	2000	25216	2500	28273
27	Telangana	27297.83	118347	7504	126708	23851	114911	11250	131505	15250	131032
28	Tripura	4804.98	26108	7189	35520	4522	37380	4000	33678	7494	33506
29	Uttar Pradesh	2218.67	8132	0#	8930	0#	9655	1000	9676	1500	10427
30	Uttarakhand	0#	3039	3568	3837	0#	3534	188	3972	270	3853
31	West Bengal	2256.42	60846	3872	78100	0#	63208	3406	37760	3500	29528
	Total	182908	2005696	225680	2344407	196463	2269112	266869	2064437	259834	1816293

#Fund has been released from the ministries to the states in previous year and states to the beneficiaries in the current FY.

Annexure IV

**YEAR WISE FUNDS RELEASED FOR THE ESTABLISHMENT AND OPERATION
OF EMRS SINCE INCEPTION OF NESTS TILL 28.02.2026**

Rs. In lakhs

S. No	Name of the State/UT	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (Till 28.02.2026)
1	Andhra Pradesh	6,199.12	14,591.28	12,600.57	10,795.05	23,669.35	22,990.25
2	Arunachal Pradesh (NE)	200.24	119.54	1,010.87	693.91	2,021.21	4,504.37
3	Assam (NE)	750.00	1,800.00	1,433.65	2,732.67	10,654.29	11,458.52
4	Bihar	10.00	-	-	8.95	34.12	1,948.30
5	Chhattisgarh	6,968.12	13,259.66	19,435.93	15,888.89	86,649.55	44,234.16
6	Dadra & Nagar Haveli	95.70	252.55	568.22	163.45	353.32	458.57
7	NESTS Headquarters	1,406.04	2,523.79	4,438.96	14,129.47	9,376.35	427.90
8	Gujarat	4,755.86	1,060.00	10,088.95	15,667.55	27,444.15	23,065.08
9	Himachal Pradesh	255.06	599.11	483.18	829.76	1,616.71	1,505.72
10	Jammu & Kashmir	-	392.40	1,200.00	891.40	824.19	1,564.64
11	Jharkhand	2,205.73	11,309.20	23,562.27	23,915.13	64,305.31	58,776.47
12	Karnataka	2,495.83	3,672.86	1,768.84	2,677.67	7,933.24	4,416.73
13	Kerala	-	229.56	1,515.66	249.00	1,252.21	1,493.90
14	Ladakh	-	10.00	450.00	800.00	17.41	400.00
15	Madhya Pradesh	14,459.36	3,560.00	31,817.79	13,157.19	37,339.69	42,298.44
16	Maharashtra	2,787.16	4,393.74	12,919.16	8,525.91	30,489.87	20,122.96
17	Manipur	1,268.00	398.08	2,369.98	3,044.92	2,397.58	15,755.94

18	Meghalaya (N E)	5 1,123.4	0 1,100.0	.00 800	.66 21,014	72 31,942.	0 11,403.8
19	Mizoram	3 3,283.7	1 6,085.4	.54 2,094	.52 1,242	30 14,619.	5 3,501.1
20	Nagaland	1 5,885.5	0 9,481.6	.71 557	.12 18,377	27 698.	0 855.1
21	Odisha	7 6,174.2	2 10,648.8	.31 28,164	.80 48,934	47 64,965.	5 60,895.4
22	Rajasthan	7 12,944.1	1 18,214.7	.30 19,463	.79 13,687	63 14,322.	0 12,905.7
23	Sikkim	3 800.3	8 1,037.8	.35 1,047	.83 1,118	36 1,058.	3 1,296.0
24	Tamil Nadu	4 1,225.1	2 1,190.6	.78 1,098	.80 1,099	95 1,738.	9 2,797.3
25	Telangana	0 9,517.3	2 19,695.5	.53 12,794	.17 14,276	70 16,813.	3 16,063.4
26	Tripura	9 6,064.8	4 5,715.4	.19 6,435	.35 6,670	87 11,728.	5 17,687.3
27	Uttar Pradesh	8 386.6	9 337.4	.23 596	.14 624	63 1,384.	1 1,434.7
28	Uttarakhand	8 321.2	9 598.3	.95 474	.53 1,537	32 3,880.	8 2,777.1
29	West Bengal	5 2,062.4	-	.67 2,303	.70 1,869	50 1,789.	0 900.0
Total		2 93,645.4	7 1,32,277.6	.59 2,01,494	.33 2,44,624	28 4,71,321.	5 3,87,939.2

Annexure V

The Achievement in respect of All Line Ministries/Departments of DAJGUA across India is as under (As on 21.01.2026):

S. No.	Ministry	Activity	Mission Target (2024-2028)	Target till March 2026	Progress
1	Ministry of Rural Development (MoRD)	PMAY-G - Housing	20 Lakhs	6 Lakhs	House Completed: 7,00,800
		PMGSY - Roads	25,000 Km Road	7,500 Villages	Total Sanctioned 710 roads (2,411.25 Km): - J&K - 62 roads (296.301 Km) - Chhattisgarh – 532 roads (1,824.08 Km) - Rajasthan – 116 roads (290.875 Km)
2	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)	All villages to be saturated	1,500 villages	Saturated Villages: 27,362
3	Ministry of Power	Revamped Distribution Sector Scheme – RDSS	2.35 lakh Households	70,000 HHs to be electrified	Electrified: 65,249 (Households and Public Institutions)
4	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya Ghar Yojana	Provision of Solar Roof top at 2000 institutions		Sanctioned: 4,099 HHs (100 in Manipur and 3,999 Arunachal Pradesh)

5	Ministry of Health and Family Welfare	Mobile Medical units under National Health Mission	1,000 MMUs	100 MMUs	154 MMU operationalized
6	Ministry of Women and Child Development	Anganwadi Centre-Poshan 2.0 (ICDS)	2,000 New Anganwadis	400 New	Operationalized 445 AWCs
7	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)	1,000 hostels	300 hostels	Foundation stone laid for 311 hostels
8	Department of Telecommunication	Universal Service Obligation Fund (USOF)	5,252 villages	1500 Villages	Covered Villages: 3,513
9	Ministry of Tourism	Responsible tourism (Swadesh Darshan)	1000 Home stays	100 Home stays	Homestay Projects worth 17.7 Cr. Upcoming in AP, UK, Ladakh, MP, Mizoram
10	Ministry of Agriculture and Farmers Welfare	Pradhan Mantri Rashtriya Krishi Vikas Yojana (PM-RKVY)	Agriculture support to FRA Patta holders (~ 2 lakh)	60000 beneficiaries	1.73 lakh Patta holders identified as potential beneficiaries
11	D/o Fisheries	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Support to tribal fishermen: 10,000 IFR and 1000 CFR	3000 beneficiaries	Progress not reported in 2025-26 Beneficiaries reported in 2024-25- 882 beneficiaries

	D/o Animal Husbandry and Dairying	National Livestock Mission	Livestock management support to 8500 IFR holders	2550 beneficiaries	Rs. 8 Cr has been released by the department to 6 states in 2025-26
12	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme	(i) 30 Skilling Centers in tribal districts	9 skilling Centers & training for 300 VDVks	30 Skilling Centers have been inaugurated across the country with 2944 beneficiaries enrolled.
			(ii) Training of 1000 VDVks and tribal groups		Training is yet to start
13	Ministry of AYUSH	Poshan Vatikas - National AYUSH Mission		700 Poshan Vatikas	Poshan Vatika in EMRS is under implementation
14	Ministry of Panchayati Raj	Rashtriya Gram Swaraj Abhiyan (RGSA)	FRA awareness programs at all Gram Sabhas, Sub-division and districts dealing with FRA		Total ST participant trained – 46,19,662
15	Ministry of Petroleum & Natural Gas	LPG - Ujjwala Yojana	25 Lakhs LPG connections	7.5 Lakhs HHs	Pending for approval of the main scheme
